

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.215/BB/20 17	-	For hearing	252(3)	Miracle Tours & Travels Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

14. S. KUMAR.  
9448076798  
9972887773

PETITIONER

S. Ratakonda Murali  
11/1/18

**ORDER**

Counsel for Petitioner is present. He has filed Memo seeking permission to withdraw the Petition. Memo is recorded, permission is granted. Petition is dismissed as withdrawn vide separate order.

  
Member (T)

  
Member (J)